

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 19.02.2024

Appeal No. 856 of 2022

Alankit Imaginations Ltd. ...Appellant

Versus

National Stock Exchange of India Limited ...Respondent

Mr. Abishek Venkataraman, Advocate with Ms. Sabeena Mahadik, and Mr. Mangesh Avhale, Advocates i/b. Vissha Law Services for the Appellant.

Mr. Rudra Deosthali, Advocate i/b Parinam Law Associates for the Respondent.

WITH
Appeal No. 618 of 2023

Alankit Imaginations Ltd. ...Appellant

Versus

National Stock Exchange of India Limited ...Respondent

Mr. Abishek Venkataraman, Advocate with Ms. Sabeena Mahadik, and Mr. Mangesh Avhale, Advocates i/b. Vissha Law Services for the Appellant.

Mr. Rudra Deosthali, Advocate i/b Parinam Law Associates for the Respondent.

ORDER:

1. Due to non-availability of the bench, the matters are adjourned. List these matters on April 23, 2024.

Ms. Meera Swarup
Technical Member